- (2) G.S.R. 169, dated the 4th June, 2011, publishing the Border Security Force, Constable (Tradesman), Group 'C' Posts, Recruitment (Amendment) Rules, 2011.
- (3) G.S.R. 175, dated the 11th June, 2011, publishing the Border Security Force, Headquarters, Head Constable (Draftsman), Group 'C' Post, Recruitment Rules, 2011.

[Placed in Library. For (2) and (3) See No. L.T. 5125/15/11]

(iv) A copy (in English and Hindi) of the Ministry of Home Affairs (Department of Official Languages) Notification No. G.S.R. 145, dated the 14th May, 2011, publishing the Official Languages (Use for Official Purposes of the Union) Amendment Rules, 2011, under subsection (2) of Section 8 of the Official Languages Act, 1963.

[Placed in Library. See No. L.T. 5126/15/11]

II. A copy (in English and Hindi) of the Ninth Part of the Report of the Committee of Parliament on Official Language, for the year 2011, under sub-section (3) of Section 4 of the Official Languages Act, 1963.

[Placed in Library. See No. L.T. 5049/15/11]

Report (2011-12) of the CAG of India

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India — Audit Report No.9 of 2011-12 on Corporate Social Responsibility in Coal India Limited. (Ends)

...(Interruptions)...

MESSAGES FROM LOK SABHA

- (I) Motion Re. Extension of time for presentation of Report of Joint Committee
- (II) The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010
- (III) The Orissa (Alteration of Name) Bill, 2010.

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

(I)

"I am directed to inform you that Lok Sabha, at its sitting held on Tuesday, the 6th September, 2011, adopted the following motion:-